

- The Gram Sabha shall provide a platform to all villagers to seek and obtain further information and responses from all involved in the implementation;
- Summary of findings of social audit to be submitted by the State Government to the Comptroller & Auditor General of India.

**Merger of land acquisition, rehabilitation and resettlement bills**

297. DR. K.V.P. RAMACHANDRA RAO: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether it is a fact that the Ministry proposes to merge the land acquisition and rehabilitation and resettlement bills;
- (b) if so, the details of the proposal; and
- (c) by when it is likely to be finalised?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SISIR ADHIKARI): (a) and (b) Yes sir. This Department is in the midst of re-drafting the single integrated Land Acquisition and Rehabilitation & Resettlement Bill, 2011. The details of proposal would be known once it is introduced in the Parliament.

- (c) The bill is likely to be finalized shortly.

**Check dams constructed under MGNREGS**

298. SHRI N.K. SINGH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of check dams constructed under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) works in the country till now;
- (b) the number and percentage of such check dams which are unfit for use;
- (c) whether Government has devised monitoring and regulatory checks to monitor the quality of works under the MGNREGS; and

(d) if so, the details there of?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN): (a) and (b) Construction of check dams is one of the modes of water conservation and water harvesting which is first in priority in the list of permissible activities under Mahatma Gandhi NREGA. The Ministry however, does not maintain the number of check dams constructed under Mahatma Gandhi NREGA.

(c) and (d) With a view to check the quality of works under the act, the Ministry has devised the following mechanism:

- (i) Technical manuals on Watershed, Natural Resource Management and Forestry have been prepared and circulated to all the States.
- (ii) For gap filling and value addition, joint Convergence Guidelines of Mahatma Gandhi NREGA with the on-going schemes of different Ministries have been prepared and issued.
- (iii) National Institute for Rural Development (NIRD) has been assigned to do census of works.
- (iv) Independent Quality audit of Mahatma Gandhi NREGA works.

#### **Sanctioned staff strength**

299. SHRI AMBETH RAJAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of total sanctioned staff strength in the Ministry, group-wise i.e. Group A to Group D;
- (b) out of the total strength, the number of jobs earmarked for SC/ST category as per Government reservation policy; and
- (c) the reasons, if any, for the staff strength not being in accordance with the reservation policy of Government?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (c) The information is being collected and will be laid on the Table of the House.